CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-25/10/2017

NOTICE

All the concerned are hereby informed that all single Member matters listed on 25/10/2017 stands adjourned to 01/11/2017 at 10.30 AM.

By order

Deputy Registrar (Judicial)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
- 3. Bar Association /CDR/SDRS.
- 4. Notice Board/website
- 5. Guard file.

Assistant Registrar

(SM)